

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 01st March, 2016

In the matter of:-

Bala Krishna Industries Ltd.

Versus

...Appellant(s)

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **05.04.2016.**

COURT MASTER